

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 05th April, 2023

NOTICE

Please take notice that the following matter listed on 06.04.2023 in the Court-III will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT) (Ins) No. 738 of	Mukesh Sharma & Ors. Vs.	Rakesh Mittal	Shikhil Suri
	2021 & I.A. No.	Earthcon Universal Infratech Pvt. Ltd.		Nikita Thapar-R2
	1954 of 2021	& Anr.		
	(PH)			

By order of Hon'ble Chairperson

-Sd/-

Registrar